

DISTRICT & SESSIONS COURT, JALGAON

NOTICE

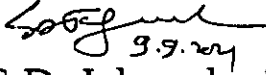
It is hereby notified for the information of Advocates litigants and the public at large that, earlier e-filing provided through URL: <https://efiling-mh.ecourts.gov.in/> is **closed** now and new URL of e-filing 3.0 has been provided by the Hon'ble eCommittee, Supreme Court of India, New Delhi to the Subordinate Courts in Jalgaon District.

The New URL is as under-

<https://filing.ecourts.gov.in/pdedev/>

All Advocates, litigants and public at large are therefore, requested kindly to make fullest of the use of this new facility for filing their cases online.

Jalgaon
Date: 08/09/2021


(S.D. Jalgmalani)
Principal District and Sessions Judge,
Jalgaon

